GOVERNMENT OF WEST BENGAL

LEGISLATIVE DEPARTMENT West Bengal Act II of 1979

THE WEST BENGAL APPROPRIATION (No. 2) ACT, 1979.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette*, *Extraordinary*, of the 30th March, 1979.]

[30th March, 1979.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes, of the year ending on the thirty-first day of March, 1979.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1979;

It is hereby enacted in the Thirtieth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation (No. 2) Act, 1979.

Short title.

2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees four hundred thirty-four crores eighty-two lakhs forty-nine thousand five hundred and fifty towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1979, in respect of the services and purposes specified in column 2 of the Schedule.

Issuse of Rs. 4,34,82,49,550 out of the Consolidated Fund of West Bengal for the year 1978-79.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1979.

Appropriation.

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(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2		3			
Demand Number/			S	Sums not exceeding		
Serial Number.	Services and purposes.		Voted by the Legislative Assembly.	Consolidated Fund.	Total.	
			Rs.	Rs.	Rs.	
	REVENUE ACCOUNT					
	A—General Services					
	(a) Organs of State					
1 Serial	211—State Legislatures		39,000	10,000	49,000	
2	212—Governor]	62,000	62,000	
4	214—Administration of Justice		21,01,000		21,01,000	
	(b) Fiscal Services				,-1,-55	
	(ii) Collection of Taxes on Proper and Capital Transactions	ty				
8	230—Stamps and Registration		74,36,000		74,36,000	
	(iii) Collection of Taxes on Commo dities and Services	0-			71,30,000	
10	239—State Excise		5,35,000		5,35,000	
11	240—Sales Tax		6,47,000		6,47,000	
	(iv) Other Fiscal Services					
14	247—Other Fiscal Services		2,92,000	• • •	2,92,000	
	(c) Interst Payment and Servicing of Debt					
16	249—Interest Payments]		6,91,32,000	6,91,32,000	
C	(d) Administrative Services	İ				
Serial 17	251—Public Service Commission			1.29.000	1.00.000	
18	252 Commented Comment	`	3,10,000	1,28,000	1,28,000	
	General Delvices	_	3,10,000	47,563	3,57,563	

l	2	3		
Demand		Sı	ıms not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
20	254—Treasury and Accounts Administration.	25,00,000		25,00,000
21	255—Police	2,09,09,000	2,68,243	2,11,77,243
24	258—Stationery and Printing	26,17,000		26,17,000
ſ	259—Public Works	44,95,000	91,000	45,86,000
	Capital Expenditure Outside the Revenue Account			
25	A—Capital Account of General Services 459—Capital Outlay on Public Works (Capital Outlay on Public Works under Functional heads)		5,000	5,000
	B—Capital Account of Social and Community Services			
	480—Capital Outlay on Medical (Buildings).		2,04,000	2,04,000
	Total	44,95,000	3,00,000	47,95,000
	REVENUE ACCOUNT			
	A—General Services			
	(b) Administrative Services			
26	260—Fire Protection and Control	, .	14,273	14,273
27	265—Other Administrative Services	36,69,000	654	36,69,654
	(e) Pensions and Miscellaneous General Services			
28	266—Pensions and Other Retirement benefits.	50,24,000	2,40,000	52,64,000
30	268—Miscellaneous General Services	95,44,000		95,44,000

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1	2		3	
Demand Number/		S	ums not exceeding	T
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	B—Social and Community Services			
31	276—Secretariat—Social and Community		}	
	Services.	1,00,000	43,673	1,43,67
32	277—Education (Sports)	2,95,000		2,95,00
34	277—Education (Excluding Sports and			2,75,00
	Youth Welfare).	6,09,71,000	74,931	6,10,45,93
36	280—Medical	6,71,10,000	4,274	6,71,14,27
38	282—Public Health, Sanitation and Water Supply.	14.24.15.000		, .,,
		14,24,15,000	3,320	14,24,18,32
П	283—Housing	33,59,65,000	32,000	33,59,97,000
39	Capital Expenditure Outside the Revenue Account		12,000	
	B—Capital Account of Social and Community Services			
	483—Capital Outlay on Housing		15,87,000	15,87,000
	Total	33,59,65,000	16,19,000	33,75,84,000
	REVENUE ACCOUNT			
	B—Social and Community Services	j		
Γ]:	284—Urban Development	3,99,34,000		2.00
	Capital Expenditure Outside the Revenue Account	3,39,34,000	• •	3,99,34,000
40	B—Capital Account of Social and Community Services			
	484—Capital Outlay on Urban Development.	1,00,00,000		1 00 00 000
	F—Loans and Advances	1,00,00,000	• •	1,00,00,000
[] 6	584—Loans for Urban Development	1,00,00,000		1,00,00,000
	Total	5,99,34,000		5,99,34,000

1	2	3		
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social and Community Services			
46	288—Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced Persons and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).	3,52,78,000		3,52,78,000
47	289—Relief on account of Natural Calamities.	15,46,61,000		15,46,61,000
48	295—Other Social and Community Services.	6,30,000		6,30,000
	Capital Expenditure Outside the Revenue Account			
50	C—Capital Account of Economic Services (a) Capital Account of General Economic Services	-		
	498—Capital Outlay on Co-operation	3,68,65,000		3,68,65,000
	F-Loans and Advances			
Ĺ	698—Loans for Co-operation	6,54,61,000		6,54,61,000
	Total	10,23,26,000		10,23,26,000
	REVENUE ACCOUNT C—Economic Services (a) General Economic Services			
51	304—Other General Economic Services	9,34,000		9,34,000

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1	2		3	
Demand Number		S	ums not exceeding	
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	(b) Agriculture and Allied Services			
	305—Agriculture		81,000	81,000
52	Capital Expenditure Outside the Revenue Account			
32	F-Loans and Advances			
	705—Loans for Agriculture (Excluding Public Undertakings).	14,70,19,000		14,70,19,000
	Total	14,70,19,000	81,000	14,71,00,000
	REVENUE ACCOUNT			
	C-Economic Services			
	(b) Agriculture and Allied Services			
53	306—Minor Irrigation	4,12,39,000		4,12,39,000
	308—Area Development	1,41,59,000		1,41,59,000
	Total	5,53,98,000		5,53,98,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
54	509—Capital Outlay on Food		3,95,000	3,95,000

1	2	3		
Demand		Sı	ıms not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT		·	
	C-Economic Services			
	(b) Agriculture and Allied Services			
ſ	310—Animal Husbandry	1,39,44,000	838	1,39,44,838
	Capital Expenditure Outside the Revenue Account			
55	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
	510—Capital Outlay on Animal Husbandry (Excluding Public Undertakings).	24,16,000		24,16,000
	Total	1,63,60,000	838	1,63,60,838
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services			
56	311—Dairy Development		8,000	8,000
	314—Community Development (Panchayat).	7,27,98,000		7,27,98,000
59	D-Grants-in-aid and Contributions			
	363—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Panchayat).	30,00,000		30,00,000
_	Total	7,57,98,000		7,57,98,000

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1	2 .		3	
Demand Number/		Sums not exceeding		
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C-Economic Services			
	(b) Agriculture and Allied Services			
60	314—Community Development (Excluding Panchayat).	1,74,60,800	3,117	1,74,63,917
	Capital Expenditure Outside the Revenue Account			
	F-Loans and Advances			
61	726—Loans for Consumer Industries (Closed and Sick Industries)	17,40,000	54,80,874	72,20,874
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Industry and Minerals			·
	320—Industries (Excluding Closed and Sick Industries).		6,237	6,237
62	Capital Expenditure Outside the Revenue Account		Ì	
02	F-Loans and Advances			
4 1	720—Loans for Industrial Research and Development (Excluding Closed and Sick Industries).	30,08,000		30,08,000
-	Total	30,08,000	6,237	30,14,237

1	2		3	
Demand		Sı	ıms not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Industry and Minerals			
	321—Village and Small Industries (Excluding Public Undertaking).	3,84,06,000		3,84,06,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
63	(c) Capital Account of Industry and Minerals			
	521—Capital Outlay on Village and Small Industries (Excluding Public Undertakings).	6,95,00		6,95,000
	F—Loans and Advances			
	721—Loans for Village and Small Industries Public Undertakings)	3,56,08,000		3,56,08,000
	Total	7,47,09,000		7,47,09,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(d) Water and Power Development	:		
65	331—Water and Power Development Services.	1,03,000		1,03,000

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1	2		3	
Demand Number/		S	ums not exceedin	g
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	332—Multipurpose River Projects	2,56,12,000		2,56,12,000
	333—Irrigation, Navigation, Drainage and Flood Control Projects.	10,64,30,000		10,64,30,000
	Capital Expenditure Outside the Revenue Account			
66	C-Capital Account of Economic Services			
	(d) Capital Account of Water and Power Development			
	532—Capital Outlay on Multipurpose River Projects.	6,08,51,000		6,08,51,000
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood			
L	Control Projects.	87,000		87,000
	Total	19,29,80,000		19,29,80,000
67	F—Loans and Advances 734—Loans for Power Projects	1,30,00,000	. ••	1,30,00,000
	REVENUE ACCOUNT C—Economic Services			
	(e) Transport and Communications			
69	336—Civil Aviation	65,000		65,000
	337—Roads and Bridges Capital Expenditure Outside the Revenue Account	7,92,18,000	1,92,101	7,94,10,101
70	C—Capital Account of Economic Services			
	(e) Capital Account of Transport and Communications			
	537—Capital Outlay on Roads and Bridges		2,23,652	2,23,652
	Total	7,92,18,000	4,15,753	7,96,33,753

1	2	3		
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(e) Transtport and Communications			
71	338—Road and Water Transport Services	30,57,000		30,57,000
	D—Grants-in-aid and Contributions			
74	363—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayat).	1,62,03,000		1,62,03,000
	REVENUE ACCOUNT			
	C-Economic Services			
	(c) Industry and Minerals			
Γ	320—Industries (Public Undertakings)	25,63,000		25,63,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
	505—Capital Outlay on Agriculture (Public Undertakings).	1,00,00,000		1,00,00,000
76	F-Loans and Advances			
	705—Loans for Agriculture (Public Undertakings).	1,46,67,000		1,46,67,000
	722—Loans for Machinery and Engineering Industries (Public Undertakings)	26,69,000		26,69,000
	726—Loans for Consumer Industries (Public Undertakings).	86,00,000		86,00,000
	734—Loans for Power Projects (Public Undertakings).	2,00,00,000		2,00,00,000
	Total	5,84,99,000		5,84,99,000

The West Bengal Appropriation (No. 2) Act, 1979.

[West Ben. Act II of 1979.]

I	2	3			
Demand Number/		Sums not exceeding			
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
	C—Capital Account of Economic Services				
	(c) Capital Account of Industry and Minerals				
82	530—Investments in Industrial Financial Institutions (Excluding Public Undertakings).	60,00,000		60,00,000	
	E-Public Debt				
Serial 83	603—Internal Debt of the State Government		2,45,68,57,000	2,45,68,57,000	
Scriar 63	604—Loans and Advances from the Central Government.		3,16,99,000	3,16,99,000	
	Total		2,48,85,56,000	2,48,85,56,000	
	Grand Total	1,78,13,54,800	2,56,68,94,750	4,34,82,49,550	